(B)

Central Administrative Tribunal Principal Bench

O.A. No. 710 of 1998

19" TULY

New Delhi, dated this the _____

2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Ram Ashish. S/o Shri Raghubir, R/o F-5/68, Sultanpuri, Delhi-110041.

.. Applicant

(By Advocate: Shri T.D. Yadav)

Versus

- Govt. of NCT of Delhi through the Secretary (Finance). Finance Accounts Department, 5, Sham Nath Marg, Delhi-110054.
- Chief Controller of Accounts, Govt. of NCT of Delhi, Delhi.
- 3. Principal Accounts Officer, Mori Gate, Delhi-110006. .. Resp

.. Respondents

(By Advocate: Shri George Paracken)

ORDER

S.R. ADIGE. VC (A)

Applicant impugns respondents' orders dated 18.3.96 (Ann. A); 20.5.96 (Ann. A) and 7.10.96 (Ann. A). He seeks promotion as Peon/Daftari w.e.f. the date Shri R.S. Pandey was promoted as such, who applicant claims is junior to him with all consequential benefits.

- 2. Hear both sides.
- 3. As per applicant's own averments he was appointed as Chowkidar in Delhi Administration on 10.4.80. Respondents in Para 4(ii) of their reply to



the O.A. state that applicant was asked to furnish copy of his VIII Class pass certificate vide Memo dated 31.1.92 for consideration for promotion as Peon/Daftari vide their Memo dated 31.1.92 (Ann. R-1) which applicant failed to furnish. Applicant has not denied this averment in any rejoinder filed by him.

- 4. In case applicant furnishes copy of the aforementioned VIII Class pass certificate even at this stage respondents should consider applicant's claim for appointment as Peon/Daftari in accordance with rules and instructions.
- 5. The O.A. is disposed of accordingly. No costs.

A. Vedavali

(Dr. A. Vedavalli) Member (J) Andalga (S.R. Adige) Vice Chairman (A)

karthik